

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1455 of 2019

IN THE MATTER OF:

Anubhav Anil Kumar Agarwal

....Appellant

Vs.

Om Prakash Rohra & Anr.

....Respondents

Present:

**For Appellant: Mr. Mahesh Agarwal and Mr. Shaishir Divatia,
Advocates**

**For Respondents: Mr. Amritpal Singh Khalsa, Advocate for R-1 &
11.
Mr. Shashank Agarwal, Advocate**

ORDER

04.02.2020: The Registry is directed to list the matter 'for orders' on **10th February, 2020.**

Till then, the earlier order dated 16.12.2019 shall continue.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn